प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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June 12, 2025

Four NBFCs surrender their Certificate of Registration to RBI

The following four Non-Banking Financial Companies (NBFC) have surrendered the Certificate of Registration (CoR) granted to them by the Reserve Bank of India (RBI). The RBI, in exercise of powers conferred on it under Section 45-IA (6) of the Reserve Bank of India Act, 1934, has therefore cancelled their CoR.

i) Cancellation of CoR due to exit from Non-Banking Financial Institution (NBFI) business:

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Date of Cancella tion of CoR
1	Benco	Room No- 1-2, Kapadia	B-13.01738	February	May 22,
	Finance and	Chambers, 51 Bharuch		05, 2004	2025
	Investments	Street, Masjid Bunder (E),			
	Private	Princess Dock, Mumbai,			
	Limited	Maharashtra - 400009			
2	Pamnani	A/3 1603 16th Floor Lok	B-13.02350	June 12,	May 22,
	Capita	Nirman Building, Dr		2019	2025
	Private	Ambedkar Road, Khar			
	Limited	(West), Mumbai,			
		Maharashtra - 400052			

ii) Cancellation of CoR due to NBFC ceasing to be a legal entity due to amalgamation/ merger/dissolution/ voluntary strike-off, etc.:

Sr. No.	Name of the Company	Registered Office Address	CoR No.	CoR Issued on	Date of cancellation of CoR
1	Parrys	234, NSC Bose Road,	B.07.00129	December	May 26,
	Investments	Dare House, Parrys		5, 2006	2025
	Limited	Corner, Chennai,			
		Tamil Nadu – 600001			
2	Synergy	84-A, Mittal Court, 8th	N-13.01332	September	May 26,
	Synthetics	floor, 224, Nariman		22, 2000	2025
	Private	Point, Mumbai,			
	Limited	Maharashtra –			
		400021			

(Puneet Pancholy) Chief General Manager